

I.A.S. Vacancies

+
*2024. { Raja Mahendra Pratap:
Shri M. C. Jain:

Will the Minister of Home Affairs be pleased to state:

(a) the number of vacancies in Central Secretariat Service which are being offered to the candidates who have qualified in the I.A.S. (Special Recruitment) Examination; and

(b) when the list of selected candidates for such appointment will be announced?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) About 40.

(b) The recommendations of the Union Public Service Commission for appointment to Grade III of the Central Secretariat Service on the result of the Indian Administrative Service (Special Recruitment) Examination are expected to be received shortly when appointments to that grade will be made.

Raja Mahendra Pratap: How many appeared for the examination? How many were considered passed? What about those who failed?

Shri Datar: A large number of persons appeared for this examination, and certain persons were called for interview. A number of them have qualified for the I.A.S., and out of the balance, further selections have to be made by the U.P.S.C. for this.

Raja Mahendra Pratap: Here is a great principle involved. What about those who failed? Can Government make it a rule that no one will remain without employment? Those people who are employed should be taxed to provide work for those who do not get work.

Shri Datar: No such assurance can be given.

Mr. Speaker: It will be duly considered. Does the hon. Member want every one of them to be promoted to I.A.S.?

Raja Mahendra Pratap: Our hon. Prime Minister is very sorry that there is jobbery in the country. Really, I am also very sorry that there is jobbery in the country, but every one should be employed. That is my point.

Shri M. E. Krishna: May I know the number of Scheduled Caste candidates who appeared for this examination and qualified, and how many of them have been absorbed?

Shri Datar: As this is direct recruitment, the usual percentage will be followed. The U.P.S.C. will take that circumstance also into account.

Shri M. E. Krishna: But how many have been absorbed? Can he give the number of Scheduled Caste candidates who have been absorbed in this?

Shri Datar: The hon. Member will note that we have not yet received any list from the U.P.S.C. at all in this respect.

Shri M. C. Jain: May I know by what time the Government will be able to announce their decision with regard to part (b) of the question?

Shri Datar: It may come early, in the course of a few weeks I hope.

Shri Thimmaiah: What will be the total number of appointments by promotion in respect of this emergency I.A.S. examination, and is Government aware that a very low number of candidates were selected from among the Scheduled Castes?

Shri Datar: I would request the hon. Member not to convert this into a general question about I.A.S. This question has nothing to do with the I.A.S. at all. An examination was held in connection with the desire to appoint certain persons to the I.A.S. from a certain age group. Then it was considered that advantage should be taken of those that had passed the examination for recruiting about 40 to Grade III of the Central Secretariat Service. We are dealing with the Central Secretariat Service, Grade III, and not with the I.A.S. at present.

Raja Mahendra Pratap: May I know when this Government of officials will end and when the people will get swaraj?

Mr. Speaker: This need not be answered.

Industrial Finance Corporation

*2026. **Shri Khimji:** Will the Minister of Finance be pleased to state:

(a) whether the Industrial Finance Corporation has drawn up a scheme for guaranteeing deferred payments;

(b) if so, the details of the scheme; and

(c) the number of parties that have approached so far for the guarantee of deferred payments?

The Deputy Minister of Economic Affairs (Shrimati Tarkeshwari Sinha): (a) and (b). No, Sir. The Corporation has hitherto been examining each application on its individual merits.

(c) Three applications have been received so far besides a number of general enquiries.

Shri Khimji: May I know whether this guarantee is offered to co-operatives and individuals on the same terms?

Shrimati Tarkeshwari Sinha: No guarantees are offered to individuals. I would like to remind the hon. Member, that section 2(c) of the Industrial Finance Corporation Act contemplates only public limited companies and corporations; and co-operative societies do come in. So, the case of individuals does not arise here.

So far as co-operative societies are concerned, they are treated on a par with other public industrial concerns.

Shri Prabhat Kar: May I know the norms applied in deciding the merits of each individual case?

Shrimati Tarkeshwari Sinha: The norms are exactly the same as are applied to public limited companies and co-operative societies, except that special attention has to be paid to

the foreign exchange situation prevailing in the country as well as the fluctuations in the rate of foreign exchange. These things have to be kept in view by the corporation because sometimes these guarantees also involve members or concerns who have not borrowed money but still want some guarantee from the corporation. So, special attention has to be given to each individual case in that regard.

Shri Prabhat Kar: May I know whether priorities are given to certain types of industries or all the industries are considered on a par?

Shrimati Tarkeshwari Sinha: Priorities are always given according to the importance of the industry; only the most important industries get the first priority; and after that only, any gradation is made.

Shri Subbiah Ambalam: May I know whether any maximum amount has been fixed for the purpose of guaranteeing on the deferred payments?

Shrimati Tarkeshwari Sinha: Actually, no maximum or minimum amount can be fixed in this respect, because it depends on the needs of the individual company as to how much guarantee it wants. Now, the Industrial Finance Corporation have sanctioned this guarantee for two concerns: for India Cements, Ltd., Madras, they have guaranteed Rs. 35 lakhs, and for the Mandya National Paper Mills, Mysore, they have guaranteed Rs. 182 lakhs. So, it varies from case to case.

Inter-University Youth Festival

*2028. **Shri Panigrahi:** Will the Minister of Education be pleased to state:

(a) whether the fifth Inter-University Youth Festival is proposed to be held in November, 1958; and

(b) whether any new feature is proposed to be introduced in the Inter-University Youth Festival this year?

The Minister of Education (Dr. K. L. Shrimall): (a) Yes, Sir, from October 27th to November 5th.